

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL(AT) NO.38 OF 2019**

**IN THE MATTER OF:**

Hewellett Packard Enterprise India Pvt Ltd Appellant

Vs

The ROC, Bangalore Respondents

**With**  
**COMPANY APPEAL(AT) NO.67 OF 2019**

**IN THE MATTER OF:**

Neelam Dhawan & Anr Appellant

Vs

The ROC, Bangalore Respondents

**With**  
**COMPANY APPEAL(AT) NO.68 OF 2019**

**IN THE MATTER OF:**

Som Prakash Satsangi Appellant

Vs

The ROC, Bangalore Respondents

**For Appellant:-** Mr Shankh Segupta, Ms Manan Gill, Advocates for Appellants.

**For Respondents:** - None.

**ORDER**

**11.07.2019** - Neither report in terms of previous order dated 22.5.2019 has been filed nor is ROC represented in the proceedings today. It is unfortunate that the Respondents have taken the matter casually. Let notice be issued to Respondents through email directing it to cause report to be filed within two weeks failing which ROC shall appear in person.

2. List the appeal for hearing on **31<sup>st</sup> July, 2019.**

(Justice Bansi Lal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

Bm/nn